

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2389  
ANSWERED ON:11.03.2010  
RECOVERY OF LICENCE FEES  
Patil Shri A.T. Nana;Singh Shri Brij Bhushan Sharan

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Indian Railways Catering and Tourism Corporation (IRCTC) had given licences for setting up of various Food Plazas, running the pantry cars in various Mail and Express trains, Auto-vending machines and Stalls in A, B and C category stations during the last three years;
- (b) if so, the details thereof with a list of the companies that were given the licences;
- (c) whether a large number of those licensees have not paid the required license fees to the Railways;
- (d) if so, the details thereof; and
- (e) the steps taken by the Railways to recover the dues?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K. H. MUNIYAPPA)

- (a): Yes, Madam.
- (b) to (e): The information is being collected and will be laid on the Table of the Sabha.